## CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

# Contempt Petition No.181/00009/2019 in Original Application No.181/00933/2018

Wednesday, this the 20<sup>th</sup> day of February, 2019

#### CORAM:

# HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

- Shameema,
  D/o.Moosa Nabuge,
  Faimigothi Athirige,
  Kudehi Village, Minicoy Island,
  U.T of Lakshadweep.
- Aminabi.K.P.,
  D/o.Mohammed Shafi.K.,
  Kalkandiyoda House,
  Agathi Island, U.T of Lakshadweep.
- 3. Nazeema Kiragothi, D/o.Kiragothi Dekunufarathuge, Aoumagu Village, Minicoy Island, U.T of Lakshadweep.
- Zahirabi,
  D/o.Nalla Koya,
  Kolikkad House,
  Androth Island, U.T of Lakshadweep.

...Petitioners

### (By Advocate – Mr. Aashique Akthar Hajjigothi)

#### versus

Farook Khan, Administrator, Union Territory of Lakshadweep, Kavaratti – 682 555. ....Respondent

# (By Advocate – Mr.S.Manu)

This application having been heard on  $20^{\text{th}}$  February 2019, the Tribunal on the same delivered the following :

# ORDER (ORAL)

# Per: Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, the standing counsel for the Lakshadweep Administration handed over a copy of the order F.No.5/12/2018-DHS dated 29.1.2019 issued by the Administrator, Lakshadweep, after duly considering the case of the petitioners as directed by this Tribunal. As there is substantial compliance, the Contempt Petition is closed and notice stands discharged.

(Dated this the 20th day of February 2019)

(ASHISH KALIA) JUDICIAL MEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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# List of Annexures in C.P.No.181/9/2019 in O.A.No.181/933/2018

- **1. Annexure A-1** True copy of the order in O.A.No.181/933/2018 dated 15.11.2018 of this Hon'ble Tribunal.
- **2. Annexure A-2** True copy of the speed post acknowledgement dated 10.12.2018.